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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Misc A.No. 105/KB/2018 In BIFR Case No.266/1987

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company		Harry Refractory & Ceramic Works Pvt.LtdVs- General Manager-Cum-Chief Engineer, State Electricity Board Dhanbad & Ors.		
Under Section		31(1) IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Wrishik Ganguly, Adv 2) Arun Kumar Jupta, FCA & For Petitioner

## ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 14/03/2018 for admission.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)